

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 133/2018 in
O.A. No. 2126/2013

New Delhi, this the 19th day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Vinay Sharma
S/o Sh. Tulsi Ram Sharma
R/o Sikri Kalan Modinagar,
Distt. Ghaziabad, State-U.P. .. Petitioner

(By Advocate: Shri Ajesh Luthra)

Versus

Shri Ashim Khurana
Chairman, Staff Selection Commission
Block No. 12, CGO Complex
Lodhi Road, New Delhi-110003. .. Respondent

(By Advocate : Shri H.K. Bajpai for Shri Gyanendra Singh)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioner submits that the respondents have complied with the orders of this Tribunal.

2. Accordingly, the CP is closed and notice is discharged. No costs.

**(Nita Chowdhury)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/Jyoti/